

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


22

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 307/9/HDB/2018
NAME OF THE COMPANY	VVR Organics Pvt Ltd
NAME OF THE PETITIONER(S)	Gowra Petrochem Pvt Ltd
NAME OF THE RESPONDENT(S)	VVR Organics Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhishek Gupta	Advocate	abhishek@samistilegal.in 888568257	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Operational creditor is present. Matter is listed today for service of notice on Corporate Debtor. Counsel for Operational Creditor reported that notice was served on the Corporate Debtor and he has filed proof of service in the Registry along with memo.

I have seen track report obtained from Indian Postal website regarding service of notice on the Corporate Debtor. It is clear from the track report that notice was delivered to the Corporate Debtor.

None appeared for Corporate Debtor. No representation for Corporate Debtor. Corporate Debtor is called absent and treated as absent.

Counsel for Operational creditor reported he has suggested the name of IRP also.

List it for hearing on 20.08.2018.

  
Member (J)